ITEM NO.8 COURT NO.13 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 974/2022

SACHIN **Appellant(s)**

VERSUS

THE STATE OF UTTAR PRADESH **Respondent(s)**

(IA No. 77311/2022 - EXEMPTION FROM FILING O.T.
IA No. 148959/2022 - GRANT OF BAIL
IA No. 90242/2022 - GRANT OF BAIL)

Date : 04-01-2023 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) **Mr. S.s. Kulshrestha, Sr. Adv.**
Mr. Danish Zubair Khan, AOR
Mr. Ajeet Pandey, Adv.

For Respondent(s) **Mr. Sarvesh Singh Baghel, AOR**
Mr. Akshay Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 90242/2022

Learned counsel for the petitioner made a request to permit withdrawal of this bail application.

Prayer made is allowed.

Accordingly, the bail application is dismissed as withdrawn.

Signature Not Verified
Digitally signed by GEETA AHUJA
Date: 2023.01.07 12:57:26 IST
Reason:

I.A. No. 148959/2022

Issue notice on this bail application, returnable within two weeks.

Learned standing counsel appearing for the State of UP accepts notice. Reply, if any, may be filed within this period.

List on 25.01.2023.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)